

28

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

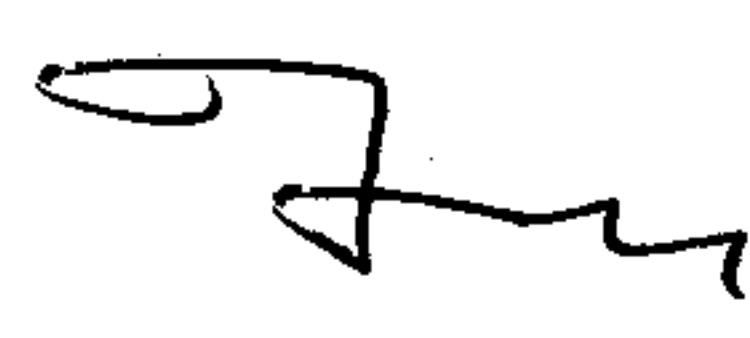
TP No. 128/397-398/NCLT/AHM/2016 (New)
CP No. 55/397-398/CLB/MB/2014 (Old)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2018**

Name of the Company: Avni Dharmesh Patel
V/s.
Venus Procon Pvt Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	J M Shah	Adv	Petitioner	
2.				


ORDER


None present for Petitioner. Learned Advocate Mr. J M Shah present for Respondents.

Proof of service of notice of date of hearing on petitioner filed.

Registry is directed to issue notice along with copy of this order on petitioners informing the date of hearing.

List the matter on 20.03.2018.


MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 5th day of March, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL